

man and the Chief Executives of SRTUs was held in New Delhi on 19-20 March, 1993.

(b) and (c). The recommendations of the meeting are yet to be received.

### Shipping Industry

5682. SHRI BABU HARI CHAURE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have formulated a new policy for international cooperation in shipping industry during the recent past;

(b) if so, the details thereof; and

(c) the other steps being taken to revive country's shipping industry?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) The Government have taken the following steps to revive the Indian shipping industry:-

1. Automatic approval is now given for:

i) Acquisition of all categories of ships except crude tankers and OSVs, by Private Shipowning Companies.

ii) Acquisition of ship from an Indian shipyard; and

iv) Acquisition for replacement tonnage.

Shipping companies have been allowed to retain sale proceeds of their ships abroad and utilise them for fresh acquisition.

3. Freedom to time charter out Indian ships to foreign shipping companies.

4. Quarterly Block Allocation Scheme for repair of ships has foreign exchange for ship repair/dry docking and spares for imported capital goods without any value limit.

6. Freight charges on account of movement of fertilizer and petroleum products are now allowed to be paid in convertible currency on par with other commodities.

### Development Of National Highways

5683. SHRI PRAKASH V. PATIL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the projects sent by the State Governments for the development and improvement of National Highways during the Eighth Plan period, State-wise; and

(b) the details of the projects approved so far by the Union Government State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) A statement is annexed.

## STATEMENT

Sl.No.	Name of State	Details of Proposals for development/ improvement of NHS in 8th Plan as projected by States	Sanctions for development of NHS during 1992-93
1	2	3	4
			(Rs. in crores)
1.	Andhra Pradesh	3064.20	8.13
2.	Arunachal Pradesh	20.65	-
3.	Assam	605.50	14.53
4.	Bihar	625.00	12.03
5.	Chandigarh	-	-
6.	Delhi	-	1.03
7.	Goa	163.67	0.48
8.	Gujarat	1213.09	16.82
9.	Haryana	486.18	7.53
10.	Himachal Pradesh	206.32	6.10
11.	Jammu & Kashmir	-	1.83

Sl.No.	Name of State	Details of Proposals for development/ improvement of NHCS in 8th Plan as projected by State*	Sanctions for development of NHS during 1992-93
1	2	3	4
12.	Karnataka	429.70	5.35
13.	Kerala	606.83	92.58
14.	Madhya Pradesh	646.00	177.00
15.	Maharashtra	557.00	16.40
16.	Manipur	61.60	0.68
17.	Meghalaya	151.61	8.94
18.	Nagaland	40.75	0.48
19.	Orissa	451.40	6.28
20.	Pondicherry	7.93	0.03
21.	Punjab	572.66	10.01
22.	Rajasthan	675.50	29.42
23.	Tamil Nadu	1120.50	8.94

Sl.No.	Name of State	Details of Proposals for development/ improvement of NHS in 8th Plan as projected by States	Sanctions for development of NHS during 1992-93
1	2	3	4
24.	Uttar Pradesh	734.94	122.72
25.	West Bengal	908.61	3.36
		13349.64	490.67